ITEM NO.11   COURT NO.4   SECTION II

S U P R E M E   C O U R T   O F   I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4394/2021

(Arising out of impugned final judgment and order dated 17-11-2020 in CRLMWP No. 7093/2019 passed by the High Court Of Judicature At Allahabad)

BOHATIE DEVI (DEAD) THRU LR.   Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.   Respondent(s)

IA No. 70493/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 146521/2021 - EXEMPTION FROM FILING O.T., IA No. 70494/2021 - EXEMPTION FROM FILING O.T. & IA No. 129516/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Crl) No. 7708/2021 (II)
IA No. 129767/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT & IA No. 129768/2021 - EXEMPTION FROM FILING O.T.

Date : 13-04-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
         HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties: Ms. Vibha Datta Makhija, Sr. Adv.
                      Mr. Atul Kumar, Adv.
                      Mr. Abhimanyu Sharma, Adv.
                      Ms. Deepali, Adv.
                      Mr. Pulak Bagchi, Adv.
                      Mr. Tarun Gupta, AOR

                      Mr. S Nagamuthu, Sr. Adv.
                      Mr. Jitesh Malik, Adv.
                      Mr. R Sudhakaran, Adv.
                      Mr. Abhaya Nath Das, Adv.
                      Mr. Satish Kumar, AOR

                      Mr. Rameshwar Singh Malik, Sr. Adv.
                      Mr. Harikesh Singh, Adv.
                      Mr. Sandeep Sinhmar, Adv.
                      Mr. Satish Hooda, Adv.
                      Mr. Satyendra Kumar, AOR

                      Mr. Anand Sanjay M. Nuli, Adv.

    Mr. Prashant Chowdhari, Adv.
    Mr. K.P. Singh, Adv.
    Mr. Kanishk Chowdhari, Adv.

    Mr. Ardhendumauli Kumar Prasad, A.A.G.
    Mr. Sarvesh Singh Baghel, AOR
    Ms. Deepika Kalia, Adv.
    Mr. Sidharth Sengar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard Ms. Vibha Datta Makhija, learned Senior Advocate, appearing for the petitioner and Mr. S. Nagamuthu & Mr. Rameshwar Singh Malik, learned Senior Advocates, appearing for respondent Nos.8 and 11 in SLP (Crl.) No. 4394/2021.

Leave granted.

Arguments concluded.

Judgment reserved

(R. NATARAJAN)   (NISHA TRIPATHI)
ASTT. REGISTRAR-cum-PS   ASSISTANT REGISTRAR